

NHRC's Short Film Competition – 2021

Terms & Conditions and Application Form

The National Human Rights Commission (NHRC) invites short films for its 'Short Film Competition – 2021', which aims at recognizing the creative efforts towards promotion and protection of human rights. The film may be in any technical format. These may be in any Indian language with sub-titles in English or in English. The prize money for the first, second and third best film will be **Rs.2 lakh, Rs.1 lakh 50 thousand and 1 lakh respectively. The Commission, in addition to three cash awards, certificates and trophies may also consider giving a Certificate of Special Mention to some films, if so recommended by the jury.**

The terms and references of the Competition are as follows:

- i. Who can compete:** Any Indian citizen can send his/her entry. There is no bar on the number of films sent by an individual for competing in the NHRC's Short Film Award Scheme. However, each application should have one film only and films sent once for the NHRC's competition may not compete again under this scheme of the Commission. **The film(s) being sent for this competition should not be on social media platform(s).** The applicant should attach his/her identity, such as, Aadhar Card, Voter Identity Card, PAN Card, Driving License or any other valid proof of identity issued by a Government authority.
- ii. Entry Fee:** There is no entry fee.
- iii. Theme of the film:** Human rights issues*. Each entry should accompany brief theme and synopsis of the film.
- iv. Language of the film:** Any Indian language with sub-titles in English or in English.
- v. Duration of the film:** Duration of the short film should not be less than 3 minutes and more than 10 minutes.
- vi. Film format:** Short films may be in any form (fiction, documentary, animation etc) shot with any device or camera set-up **(in MP4 format, Full HD (1080p) or 1920X1820p). Preferably, the size of the short film being sent for the competition should not be more than 2 GB.**
- vii. Title & Credits:** Each film should depict its title and credits, including the names of the producer, writer and director.
- viii. Jury:** A Jury will select the winners.
- ix. Distribution of Award:** The onus will be on the applicant that he/she is the only authorized representative to send the entry for the Award

Scheme. In case of the selection of the film for an award, it will be given to the applicant only. The NHRC will, in no way, be responsible for any dispute arising out of it. The NHRC will give the award money through cheque only in the name of the applicant. The award money cheque may be issued in the name of a company or a production house only if it is stated to be so by the applicant in his application form.

x. Undertaking

The applicant in the proforma application will have to give an undertaking as follows:

“I _____, son/daughter of _____, resident of _____, hereby declare that as the ‘Applicant’, I have the right to send the film, as per details given above, for competing in the NHRC’s short film competition 2021. I have read all the terms and conditions of the Competition and agree with them and give the NHRC the right to use the film for any purpose it deems fit including uploading on its website/social media. In case of any dispute, the onus will be on me only and not the NHRC to deal with the issue at my end”

xi. Lodging & boarding:

a) The NHRC will invite only the applicants of the three award winning films to receive the awards in New Delhi at a date to be conveyed in due course of time. The winners will be reimbursed to & fro economy class air fare by Air India only by shortest route from the airport of embarkment and disembarkment and local AC taxi fare from their residence/office to the airport of embarkment and from the airport of disembarkment to the place of stay in Delhi and back. **However, they will have to make their own arrangements for stay in Delhi.**

b) For reimbursement, production of receipts towards payment for the economy class return air fare by Air India (along with the boarding passes) and local AC taxi fare will be required.

xi. Method to apply:

a) The applicant should have Gmail account with Google drive access.

b) Duly filled-in application form along with requisite documents, Film and its themes and synopsis should be uploaded in the folder of Google drive with title **“Short Film Award-2021, <name of applicant/ Production house>”**. The link of the folder of Google drive should be forwarded through Email on **NHRC email: - nhrcshortfilm@gmail.com** (No hard copy of application or DVD/Pen drive is required). The applicant must write his/her complete postal address, telephone and mobile number in the Email.

xii. **Mode of dispatch:** Entries can be sent online only.

xiii. **Last date** – The entries received after the 15th October, 2021 at 06:00PM, will not be entertained.

xiv. **Screening Rights:** The NHRC, India will have the right to use the films for any purpose it deems fit including uploading these on its website/social media. **An undertaking in this regard, as given in the application form, must be duly signed and scanned copy should be uploaded.** However, the participants may continue to have their rights on their films and may be free to participate in any other competitions/festivals.

xv. **Invalid entries:** Incomplete forms and entries, not fulfilling the terms and conditions, as above, will be treated as invalid and may not be considered for the competition. However, the NHRC may not return them.

xvi. **Results:** The results of the competition will be uploaded on the website of the Commission, i.e., www.nhrc.nic.in

xvii. **Posters of the film:** The applicant whose film is shortlisted for the award will require to send a colored poster (A-3 size) of the film depicting the title of the film, brief theme in English and names of the main crew, only in soft copy.

* The themes of short films could be broadly-based on various socio-economic, cultural and political rights. The film could be a documentary, dramatization of real stories or a work of fiction, in any technical format, including animation, within the ambit of right to life, liberty, equality and dignity and covering issues specific to bonded and child labour, women & children's rights, rights of elderly persons, disabled rights, manual scavenging, right to healthcare, issues of fundamental freedoms, human trafficking, domestic violence, human rights violation due to police atrocities, custodial violence and torture, socio-economic disparities, rights of indigenous people, prison reforms, right to education, right to clean environment, right to work, right to equality before law, right to food and nutritional security, rights of LGBTI, human rights violation due to displacement on account of either man made or natural calamity, etc.

**** Application Form for NHRC's short film competition- 2021
(All entries are to be made in capital letters)**

Name of the Applicant	:	
Father's/Mother's name	:	
Nationality	:	
Proof of the Identity of the applicant. Please tick mark(✓) as applicable & attach self-attested photocopy.	:	Aadhar Card/Voter ID/PAN Card/Driving License/other valid proof of identity issued by a Govt. Authority.
Postal address with telephone/Mobile numbers and e-mail address	:	
Occupation (if a student, please write so)	:	
Title of the short film	:	
Theme & Synopsis of the short film (Please attach a separate sheet)	:	
Duration of the short film(should not be less than 03 minutes and more than 10 minutes)	:	
Language of the short film	:	

Whether having sub-titles in English? Please write "Yes/No"	
Whether the film carries title credits? Please write "Yes/No"	
Is the film being sent for the first time to the NHRC Competition? Please write "Yes/No"	

Undertaking

I _____, son/daughter of _____, resident of _____, hereby declare that as the 'Applicant', I have the right to send the film, as per details given above, for competing in the NHRC's short film competition 2021. I have read all the terms and conditions of the Competition and agree with them and give the NHRC the right to use the film for any purpose it deems fit including uploading on its website/social media. In case of any dispute, the onus will be on me only and not the NHRC to deal with the issue at my end.

Signature of the applicant _____

Name of the applicant _____